

Setting up of atomic power Station in Andhra Pradesh

5816. SHRI ESWARA REDDY : Will the Prime Minister be pleased to state :

(a) whether the Andhra Pradesh Government have requested the Centre to locate the proposed fourth atomic power Station at Sokeasila in Andhra Pradesh; and

(b) if so, the decision taken thereon ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) No decision has yet been taken regarding establishment of new atomic power stations either in Andhra Pradesh or in any other state.

Arrangements for bringing Normalcy in Nagaland

5817. SHRI HIMATSINGKA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the exchanges between the two groups represented in the Nagaland Assembly, the two groups of underground Nagas and the new middle ground Nagas group in order to arrive at a consensus to evolve some arrangement to bring about normalcy in Nagaland ?

(b) if so, at what stage such exchanges have reached and whether any agreed arrangement has been presented to Government; and

(c) if so, the details thereof and Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). Government have seen Press reports of as speech given by Dr. Aram, Convenor of the Peace Observers' Group in a meeting of Delhi Citizens' Council in March, 1969 in the course of which he is stated to have mentioned that the four political groups in Nagaland,—the two parties in the Legislative Assembly of Nagaland and the two factions of the underground,—were trying to

reach some sort of a consensus for the solution of the Naga problem. Government have no other information on the subject nor has any agreed proposal been made to the Government in regard to this.

Payment of Salary to Defence services officers without receipt stamps

5818. SHRI YASHPAL SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that officers of the Defence Service are still being paid every month their salary without the usual stamp receipt;

(b) if so, the total loss of revenue to the Government in this behalf; and

(c) whether it is also a fact that prior to World War II all such officers were paid after signing their monthly pay bills on revenue stamps ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). Except for (i) Service officers serving in field service or operational areas or in the Indian Navy ships afloat, for whom a special exemption has been given; (ii) Army officers generally, in whose case the system of submission of bills and receipts is not in vogue and instead remittances of salaries are made to the bankers who furnish stamped receipts for the cheques received, and (iii) Naval officers who choose to follow the same procedure as the Army officers in general, all Service officers draw their salaries on acquittance rolls and sign across receipt stamps as required by law.

(c) Yes, Sir.

Development of Calcutta

5819. DR. RANEN SEN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Planning Commission has proposed allocation of rupees forty crores for the development of Calcutta in the Fourth Five Year Plan and has placed the proposal before the Central Government; and